

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 207
(IB)-698/ND/2023
IA-1302/2024

IN THE MATTER OF:

Babita Aggarwal

... **Applicant/Petitioner**

Versus

State Bank of India & Anr.

... **Respondent**

Under Section: 94 of IBC, 2016

Order delivered on 15.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA-1302/2024: As prayed by Ld. Counsel appearing for SBI further two weeks' time is granted for filing the reply.

List on 29.05.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)